

From:

Nikesh Kumar Sinha

Registrar (Administration) I/c,
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Pawan Kumar No. I, District & Additional Sessions Judge, Bokaro.
2. Mr. Surya Mani Tripathi, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Surya Bhushan Ojha, District & Additional Sessions Judge-cum-Spl. Court, elected M.P. & M.L.A., Chaibasa.
4. Mr. Ajay Kumar Singh, District & Additional Sessions Judge, Chaibasa (Chakradharpur).
5. Mr. Amresh Kumar, Special Judge, POCSO Act, Chatra.
6. Mr. Suraj Prakash Thakur, District & Additional Sessions Judge, Chatra.
7. Mr. Vinod Kumar Singh, District & Additional Sessions Judge-cum- Spl. Court elected M.P. & M.L.A., Daltonganj.
8. Mr. Akhilesh Kumar, District & Additional Sessions Judge, Daltonganj.
9. Mr. Shankar Kumar Maharaj, District & Additional Sessions Judge, Daltonganj.
10. Mr. Dhananjay Kumar, Additional Principal Judge, Additional Family Court, Deoghar.
11. Mr. Rajeev Ranjan, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Deoghar.
12. Mr. Vijay Kumar Srivastava, District & Additional Sessions Judge, Deoghar.
13. Mr. Sujit Kumar Singh, District & Additional Sessions Judge-cum- Spl. Judge, Offences under SC & ST Act, Dhanbad.
14. Mr. Rajni Kant Pathak, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
15. Mr. Prabhakar Singh, Special Judge, POCSO Act, Dhanbad.
16. Mr. Shwaymbhu, District & Additional Sessions Judge, Dhanbad.
17. Mr. Rakesh Kumar, District & Additional Sessions Judge-cum-Spl. Judge, CBI, Dhanbad.
18. Mr. Sanjay Kumar Singh No. III, District & Additional Sessions Judge, Dhanbad.
19. Mr. Anjane Anuj, District & Additional Sessions Judge, Dhanbad.
20. Mr. Prakash Jha, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka.
21. Mr. Rajesh Sinha, District & Additional Sessions Judge-cum-Spl. Court elected M.P./M.L.A., Dumka.
22. Mr. Dinesh Kumar, Special Judge, POCSO Act, Garhwa.
23. Mr. Manoj Kumar Tripathi, District & Additional Sessions Judge, Garhwa (Nagar Untari).
24. Mr. Yashwant Prakash, Special Judge, POCSO Act, Giridih.
25. Mr. Soumendra Nath Sikdar, District & Additional Sessions Judge, Giridih.
26. Mr. Sanjiv Kumar Verma, District & Additional Sessions Judge, Giridih.
27. Mr. Rajesh Kumar Bagga, District & Additional Sessions Judge, Giridih.
28. Mr. Piyush Srivastava, District & Additional Sessions Judge, Godda.
29. Mr. Nirupam Kumar, District & Additional Sessions Judge, Godda.
30. Mr. Sanjeev Bhatia, Special Judge, POCSO Act, Gumla.
31. Mr. Braj Kishore Pandey No. 2, District & Additional Sessions Judge-cum-Spl. Judge, Land Acq., Hazaribagh.
32. Mr. Vishal Kumar, Special Judge, POCSO Act, Hazaribagh.
33. Mr. Deepak Malik, District & Additional Sessions Judge-cum-P.O., MVACTION, Hazaribagh.
34. Mr. Gati Krishna Tiwary, Additional Principal Judge, Additional Family Court, Jamshedpur.
35. Mr. Bimlesh Kumar Sahay, District & Additional Sessions Judge, Jamshedpur.
36. Mr. Abhas Verma, District & Additional Sessions Judge, Jamshedpur.
37. Mr. Anand Mani Tripathi, District & Additional Sessions Judge, Jamshedpur.
38. Mr. Nishant Kumar, District & Additional Sessions Judge, Jamshedpur.
39. Mr. Kamlesh Kumar Shukla, District & Additional Sessions Judge, Jamshedpur (Ghatshila).
40. Mr. Santosh Kumar No. 2, District & Additional Sessions Judge, Jamtara.
41. Mr. Ghulam Haidar, District & Additional Sessions Judge, Koderma.
42. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge, Koderma.
43. Mr. Dinesh Kumar Mishra, District & Additional Sessions Judge, Latehar.
44. Mr. Akhilesh Kumar Tiwari, District & Additional Sessions Judge, Lohardaga.
45. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
46. Ms. Kusum Kumari, District & Additional Sessions Judge, Ramgarh.
47. Ms. Sanjeeta Srivastava, Additional Principal Judge, Additional Family Court, Ranchi.

48. Mr. Amit Shekhar, Additional Judicial Commissioner-cum-Special Court, elected M.P./M.L.A., Ranchi.
49. Mr. Manish Ranjan, Additional Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi.
50. Mr. Vishal Srivastava, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi.
51. Mr. Madhuresh Kumar Verma, Additional Judicial Commissioner, Ranchi.
52. Md. Asif Equbal, Special Judge, POCSO Act, Ranchi.
53. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
54. Mr. Arvind Kumar No. 2, Additional Judicial Commissioner, Ranchi.
55. Mr. Sailendra Kumar, Additional Judicial Commissioner, Ranchi.
56. Mr. Mithilesh Kumar Singh, Additional Judicial Commissioner, Ranchi.
57. Mr. Dheeraj Kumar, District & Additional Sessions Judge, Sahebganj.
58. Ms. Neeti Kumar, District & Additional Sessions Judge, Sahebganj (Rajmahal).
59. Mr. Sachindra Nath Sinha, District & Additional Sessions Judge, Seraikella Kharsawan (Chandil).
60. Mr. Naranjan Singh, District & Additional Sessions Judge, Simdega.

Sub.: - Nomination of Judicial Officers for attending two days **Refresher Training Programme on Civil matters for District Judge (R-5)** scheduled to be held on **31st August & 1st September, 2024** at **Judicial Academy, Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training programme scheduled to be held on **31st August & 1st September, 2024** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training programme. All the nominated officers have to report at Judicial Academy Jharkhand for attending the training programme at 9:30 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration) I/c

Memo No. 4229 /Apptt.

Dated, Ranchi, the 27/08/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 766/JAJ dated 23.07.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration) I/c